

THE HIGH COURT OF ORISSA, CUTTACK

No. RJ 106, Dated: 6th August, 2022

NOTICE

With reference to the Court's Tender Call Notice No. 10950 dated 19.07.2022, it is hereby notified that **Shree Solution & Services, Bhubaneswar** is declared to be successful L-1 bidder and is selected as the outsourcing agency to provide services of 75 Group-D personnel on outsourcing basis (purely temporary) to the High Court of Orissa as per the terms and conditions of the Tender Call Notice.

The work order for the said services will be issued in favour of the selected agency in due course.

By order


Registrar (Judicial)

Memo No. RJ 107 (02) / Dated: 6th August, 2022

Copy forwarded to the:

- (1) Notice Board for information;
- (2) Superintendent, Computer Section for uploading the Notice in the website of the Court.


Registrar (Judicial)